

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:282

ANSWERED ON:22.07.2015

Completion of Metro Rail Work

Jena Shri Rabindra Kumar;Kambhampati Dr. Hari Babu;Maurya Shri Keshav Prasad;Sreeramulu Shri B.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the MINISTER OF URBAN DEVELOPMENT be pleased to state:

- (a) Whether completion of metro rail work on various stretches, including Bangalore metro projects is being delayed;
- (b) If so, the details thereof and the reasons therefor, stretch and city-wise along with the loss suffered by the Government as a result thereof;
- (c) The steps taken/being taken by the Government to expedite the work;
- (d) Whether the Government has signed agreements with foreign countries for metro rail services and if so, the details thereof, country-wise;
- (e) The details of accidents reported during the metro construction work, city and State-wise;
- (f) Whether the compensation has been paid to the next kin of deceased in each case and if so, the details thereof and if not the reasons therefore along with the action taken/being taken by the Government in this regard; and
- (g) Whether the Government propose to operate light rail system such as an elevated tramway for smaller cities and towns and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI BABUL SUPRIYO)

(a) Yes, Madam. Some of the ongoing Metro Projects including Bangalore Metro Rail Project being implemented on 50:50 equity sharing joint venture between Government of India (GoI) and the concerned State Governments are delayed.

(b) The details of delay, reasons thereof alongwith loss suffered by Government stretch/ city-wise are given in Annexure-I.

(c): The progress of Metro Rail projects is reviewed periodically by GoI, State Governments and the concerned Metro Railway Board of Directors (BoDs) from time to time. Appropriate action such as holding of meetings, resolving the issues causing delay in the project etc. with the concerned Ministries/Departments/Agencies is being taken up by GoI.

(d) No Madam.

(e&f): The details of accidents reported, compensation paid/not paid to the next kin of deceased in accident during construction of Metro Rail projects implemented/being implemented on 50:50 Joint Venture of GoI and the respective State Government, State/city-wise is given in the Annexure-II.

(g): As per National Urban Transport Policy, 2006, GoI supports all modes of public transport systems proposed by State Governments. No proposal of light rail system such as elevated tramway has been received in this Ministry for consideration/sanction.

Annexure-I

Annexure-I referred to in reply to Part (a & b) of the LS USQ No.282 for answer on 22.07.2015 regarding completion of metro rail work asked by Shri Keshav Prasad Maurya, Shri B. Sriramulu, Dr. Kambhampati Haribabu and Shri Rabindra Kumar Jena

DETAILS OF METRO PROJECTS BEING IMPLEMENTED ON 50:50 EQUITY SHARING JOINT VENTURE BETWEEN GOVERNMENT OF INDIA (GoI) AND THE CONCERNED STATE GOVERNMENTS BEING DELAYED AND LOSS SUFFERED BY THE GOVERNMENT AS A RESULT THEREOF.

Ongoing Metro Project

(Name of State & Stretch) Approved schedule date of completion Expected schedule date of completion Reasons for Delay Loss suffered by Government due to delay in Project

Badarpur-Faridabad Extension Stretch

Mundka-Bahadurgarh Extension Stretch

September 2014

March 2016 July 2015

December 2016 Due to non availability of site, land acquisition, tree cutting permission and delay in resolving alignment issue with National Highway Authority of India, Not estimated

Bangalore Metro Phase-I

(Karnataka, East West Corridor - Baiyappanahalli to Mysore Road Junction

and North South Corridor – Nagasandra to Puttenhalli) December 2013 December, 2015 Delay in getting possession of land,

Litigation, re-tendering of major packages of underground portions on account of non-performance of contractors, difficult geological conditions especially for construction of tunnels. Not estimated

Chennai Metro Rail Project

(Tamil Nadu, Corridor I from Washermanpet to Chennai Airport & Corridor II from Chennai Central to St. Thomas Mount. December

2015 December, 2017 Delay in getting land from Ministry of Defence and Deptt. of Post, non-performance of some contractor leading to re-tendering. Not estimated

Annexure-II

Annexure-II referred to in reply to Part (e&f) of the LS USQ No.282 for answer on 22.07.2015 regarding completion of metro rail work asked by Shri Keshav Prasad Maurya, Shri B. Sriramulu, Dr. Kambhampati Haribabu and Shri Rabindra Kumar Jena

DETAILS OF ACCIDENTS, COMPENSATION PAID/NOT PAID TO THE NEXT KIN OF DECEASED IN ACCIDENT CASES AND REASONS THEREOF DURING THE CONSTRUCTION WORK OF METRO PROJECTS BEING IMPLEMENTED ON 50:50 JOINT VENTURE BETWEEN GOVERNMENT OF INDIA (GOI) AND THE CONCERNED STATE GOVERNMENTS, CITY AND STATE-WISE.

S.No Metro Projects

(Name of State) No. of accidents reported during construction Amount of compensation paid (Rs.) Reasons for not paying the compensation

1 Delhi Metro Rail Project (PHASE I,II & III) -Delhi & NCR 133 806,48,488 Nil

2 Bangalore Metro Rail Project-Karnataka 48 186,84,304 Nil

3 Chennai Metro Rail Project-Tamilnadu 6 58,76,463 Nil

4 Kochi Metro Rail Project-Kerala 2 Nil No fatal accident

5 Mumbai Metro Line - III Project-Maharashtra Nil Nil Nil

6 Ahmedabad Metro-Gujarat Nil Nil Nil

7 Nagpur Metro Rail Project – Maharashtra Nil Nil Nil